

THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court of Assam: Nagaland: Mizoram and Arunachal Pradesh)

NOTIFICATION

No.HC.XI-09/2022/237/RC Dated, Guwahati, the 16th November, 2022

**LIST OF HOLIDAYS DURING THE YEAR 2023 IN RESPECT OF THE
SUBORDINATE COURTS (CIVIL & CRIMINAL) OF THE STATE OF ARUNACHAL
PRADESH**

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2023 for the Subordinate Courts of the State of Arunachal Pradesh, Sub-ordinate to the Gauhati High Court.

New Year's Day	-	1 st January & 2 nd January	-	Sunday & Monday	-	2 days
Makar Sankranti/ Magh Bihu/Pongal	-	14 th January	-	Saturday	-	1 day
Republic Day	-	26 th January	-	Thursday	-	1 day
Statehood Day	-	20 th February	-	Monday	-	1 day
Holi	-	8 th March	-	Wednesday	-	1 day
Good Friday	-	7 th April	-	Friday	-	1 day
Bohag Bihu/Vaisakhi	-	14 th & 15 th April	-	Friday & Saturday	-	2 days
Id-Ul-Fitr	-	22 nd April	-	Saturday	-	1 day
Buddha Purnima	-	5 th May	-	Friday	-	1 day
<u>SUMMER VACATION</u>						
a) For Civil Courts	-	3 rd July to 7 th July	-	Monday to Friday	-	5 days
b) For Criminal Courts	-	6 th July & 7 th July	-	Thursday & Friday	-	2 days
Independence Day	-	15 th August	-	Tuesday	-	1 day
Mahatma Gandhi's Birth Day	-	2 nd October	-	Monday	-	1 day
<u>PUJA VACATION</u>						
a) For Civil Courts	-	21 st October to 27 th October	-	Saturday to Friday	-	7 days
b) For Criminal Courts	-	24 th October & 25 th October	-	Tuesday & Wednesday	-	2 days
Diwali/Deepavali	-	12 th November	-	Sunday	-	1 day
Gurunanak's Birthday	-	27 th November	-	Monday	-	1 day
Indigenous Faith Day	-	1 st December	-	Friday	-	1 day
Christmas Day	-	25 th December	-	Monday	-	1 day
<u>WINTER VACATION</u>						
a) For Civil Courts	-	26 th December to 30 th December	-	Tuesday to Saturday	-	6 days
b) For Criminal Courts	-	28 th December & 29 th December	-	Thursday & Friday	-	2 days

**LIST OF LOCAL HOLIDAYS DURING THE YEAR 2023 IN RESPECT OF THE
SUBORDINATE COURTS (CIVIL & CRIMINAL) OF THE STATE OF
ARUNACHAL PRADESH**

Sl. No.	Holiday	Date	Day	No. of holidays
1.	Si Donyi	6 th January	Friday	1 day
2.	Sarok	11 th January	Wednesday	1 day
3.	Reh	1 st February	Wednesday	1 day
4.	Boori Boot Yullo	6 th February	Monday	1 day
5.	Shapwang Yaung Manawpoi	14 th February	Tuesday	1 day
6.	Tam Ladu	15 th February	Wednesday	1 day
7.	Oriah	16 th February	Thursday	1 day
8.	Nyokum	26 th February	Sunday	1 day
9.	Mopin	5 th April	Wednesday	1 day
10.	Pongtu	11 th April	Tuesday	1 day
11.	Sangken	14 th April	Friday	1 day
12.	Moh-Mol	25 th April	Tuesday	1 day
13.	Dree	5 th July	Wednesday	1 day
14.	Solung	1 st September	Friday	1 day
15.	Pham-Kho-Sowai	10 th September	Sunday	1 day
16.	Chindang	15 th October	Sunday	1 day
17.	Chalo-Loku	25 th November	Saturday	1 day
18.	Podi Barbi	5 th December	Tuesday	1 day
19.	Khishaba	Date to be notified by the concerned DC		1 day
20.	Lossar	Date to be notified by the concerned DC		1 day
21.	Lha-Chut	Date to be notified by the concerned DC		1 day

**LIST OF RESTRICTED HOLIDAYS DURING THE YEAR 2023 IN RESPECT OF
THE SUBORDINATE COURTS (CIVIL & CRIMINAL) OF THE STATE OF
ARUNACHAL PRADESH**

<i>Sl. No.</i>	<i>Holiday</i>	<i>Date</i>	<i>Day</i>	<i>No. of holidays</i>
1.	<i>Birthday of Swami Dayananda Saraswati</i>	<i>15th February</i>	<i>Wednesday</i>	<i>1 day</i>
2.	<i>Maha Shivaratri</i>	<i>18th February</i>	<i>Saturday</i>	<i>1 day</i>
3.	<i>Holika Dahan/Dolyatra</i>	<i>7th March</i>	<i>Tuesday</i>	<i>1 day</i>
4.	<i>Chaitra Sukladi/Gudi Padava/Ugadi/Cheti Chand</i>	<i>22nd March</i>	<i>Wednesday</i>	<i>1 day</i>
5.	<i>Jamat -Ul-Vida</i>	<i>21st April</i>	<i>Friday</i>	<i>1 day</i>
6.	<i>Guru Rabindranath's Birthday</i>	<i>9th May</i>	<i>Tuesday</i>	<i>1 day</i>
7.	<i>Rath Yatra</i>	<i>20th June</i>	<i>Tuesday</i>	<i>1 day</i>
8.	<i>Id-Ul-Zuha (bakrid)</i>	<i>29th June</i>	<i>Thursday</i>	<i>1 day</i>
9.	<i>Muharram</i>	<i>29th July</i>	<i>Saturday</i>	<i>1 day</i>
10.	<i>Onam/Thiru Onam Day</i>	<i>29th August</i>	<i>Tuesday</i>	<i>1 day</i>
11.	<i>Raksha Bandhan</i>	<i>30th August</i>	<i>Wednesday</i>	<i>1 day</i>
12.	<i>Janmashtami (Smarta)</i>	<i>6th September</i>	<i>Wednesday</i>	<i>1 day</i>
13.	<i>Ganesh Chaturthi</i>	<i>19th September</i>	<i>Tuesday</i>	<i>1 day</i>
14.	<i>Karaka Chaturthi/Karva Chauth</i>	<i>1st November</i>	<i>Wednesday</i>	<i>1 day</i>
15.	<i>Govardhan Puja</i>	<i>13th November</i>	<i>Monday</i>	<i>1 day</i>
16.	<i>Bhai Duj</i>	<i>15th November</i>	<i>Wednesday</i>	<i>1 day</i>
17.	<i>Guru Teg Bahadur's Martyrdom Day</i>	<i>24th November</i>	<i>Friday</i>	<i>1 day</i>

N.B. :-

1. In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holidays in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Arunachal Pradesh.
2. If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
3. All Civil Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function on other Saturdays of the month from 10 a.m. to 4.30 p.m.
4. The Sub-ordinate Civil Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Arunachal Pradesh on the same occasion falling on two different dates.
5. During the year, the staff can avail any 2 (two) days Restricted Holidays from the above listed R/H with prior approval of the concerned Head.

By Order etc.

R. S. Tapadar
16.11.22

REGISTRAR (JUDICIAL)